

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA)
Indiranagar
Bangalore - 5600 038.

Dated: 21 AUG 1990

CONTEMPT

PETITION(CIVIL) NO. 10288888 NO(2) 56 /90

IN APPLICATION NO. 1748/86(F)
W.P. NO(S)

Applicant(s)

Shri B.G. Ramachandra

v/s

The Controller of Stores, Southern Rly,
Madras & 2 Ors

To

1. Shri B.G. Ramachandra
Depot Store Keeper Grade-III
Mechanical & General Stores Depot
Southern Railway
Ashokapuram
Mysore - 8
2. Shri Ravivarma Kumar
Advocate
11, Jeevan Building
Kumara Park East
Bangalore - 560 001
3. The Controller of Stores
Southern Railway
Ayanavaram
Madras - 600 023

4. The General Manager
Southern Railway
Park Town
Madras - 600 003
5. The District Controller of Stores
Southern Railway
Ashokapuram
Mysore - 570 008
6. Shri A.N. Venugopala Gowda
Railway Advocate
No. 12, 2nd Floor
SSB Mutt Building
Tank Bund Road
Bangalore - 560 009

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER/STAY/XXXX/XXXXXX
passed by this Tribunal in the above said application(s) on 3-8-90.

Encl: As above.

R.V. Venkatesh
DEPUTY REGISTRAR
(JUDICIAL)

In the Central Administrative Tribunal
 Bangalore Bench,
 Bangalore

CONTEMPT PETITION (CIVIL) No. 56/90

B.G. Ramachandra
 Ravivarma Kumar

V/s The Controller of Stores, Southern Rly,
 ORDER SHEET (contd) Madras & 2 Grs
 A.N. Venugopal Gowda

Date	Office Notes	Orders of Tribunal
3 - 8.90		<p><u>LHARM(A)/JNM(HJ)</u> 3.8.90</p> <p>This matter has come up for being spoken to, on a memo filed by the respondents on 1.8.90 pointing out an inadvertent typographical error on page 3 para 5 of our Order dated 24.7.90 and praying for correction of that error. None is present for the contempt-petitioner.</p> <p>We have examined our error and we are satisfied that the error is inadvertent. ^{In our case} the correct date ought to be 30.6.90. We hereby direct that the date namely 30.6.80 shown erroneously in the concluding line of para 5 of our Order be corrected as 30.6.90.</p> 

TRUE COPY

Sd -

MEMBER(A) 3.8.90

Sd -

MEMBER(J)

R.V. Venugopal
 DEPUTY REGISTRAR (JD) 27/8
 CENTRAL ADMINISTRATIVE TRIBUNAL
 BANGALORE